



IN THE HIGH COURT OF JUDICATURE AT MADRAS  
(ORDINARY ORIGINAL CIVIL JURISDICTION)

THURSDAY, THE 17th DAY OF JULY, 2025

THE HON'BLE MR. JUSTICE SENTHILKUMAR RAMAMOORTHY

OP(CR) No.2 of 2023

In the matter of Copyrights Act,  
1957

and

In the matter of the rectification/  
cancellation of the Copyright  
certificate No.A 142146/2022  
from the register under section  
50 of the Copyrights Act, 1957

TTK Prestige Ltd.,  
First Floor, 91, Santhome High Road,  
Santhome, Chennai-600 028  
rep. by its Constituted Attorney,  
Mr.G.Ramesh Babu

... Petitioner

-Versus-

1. Mr.Kailashkumar Punmaji Mali, (\*)  
Trading as M/s.Click Home Appliances,  
Shree Narayan Industrial Estate,  
Gala No.7/8, Bilal Pada, G Palghar  
Vasai Virar, Maharashtra-401 208.  
(\* ) Amended as per order dated 26.09.2024  
in (CR)A. No.7 of 2024 in OP(CR) No.2 of 2023

2. The Registrar of Copyright,  
Copyright Office, Boudhik Sampada Bhawan,  
Plot No.32, Sector 14, Dwarka, New Delhi-110 078. ... Respondents <sup>an435795</sup>

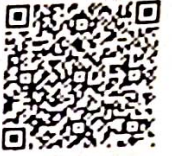




Petition praying that this Hon'ble Court be pleased to remove/expunge/rectify the entry relating to Copyright PARETIGE under No.A-142146/2022 and award costs in favor of the Petitioner.

This petition with OP(TM) Nos.8, 10 to 12 of 2023 connected along with C.S. (Comm. Div.) No.289 of 2023 coming on this day before this court for hearing in the presence of Ms.Shruthi Srinivasan for Mr.Arun C. Mohan, advocates for the petitioner herein and Mr.P.T.Kannan for Mr.V.Kannan, advocates for the 1st respondent herein and Mr.K.Balaji, CGSC appearing for the 2nd respondent herein and upon reading the petition and the affidavit of G.Ramesh Babu filed herein, and it is ordered as follows:-

That the Registrar of Copyright be and is hereby directed to expunge the Copyright No.A-142146/2022 from the register of copyrights within 30 days from the date of receipt of a copy of this order.



2. That there shall be no order as to costs.

WITNESS THE HON'BLE MR. JUSTICE SHRIRAM  
KALPATHI RAJENDRAN, CHIEF JUSTICE, HIGH COURT AT  
MADRAS AFORESAID, THIS THE 17th DAY OF JULY, 2025.

Sd./-

ASSISTANT REGISTRAR (Comm. Cases)

// Certified to be true copy //  
Dated at Madras this the 06th day of August 2025.

*for [Signature]*  
COURT OFFICER (O.S.)  
*06/08/25*

'Madras High Court is issuing certified copies in this format from 17.07.2023'.



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KLY-30/07/2025  
31/07/2025

OP(CR) No.2 of 2023

ORDER

DATED : 17.07.2025

THE HON'BLE MR. JUSTICE  
SENTHILKUMAR RAMAMOORTHY

FOR APPROVAL: 01/08/2025

APPROVED ON: 04/08/2025

Copy to:-

The Registrar of Copyrights,  
Copyright Office,  
Boudhik Sampada Bhawan,  
Plot No.32, Sector 14, Dwarka,  
New Delhi-110 078.

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